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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 189/9/NCLT/AHM/2017

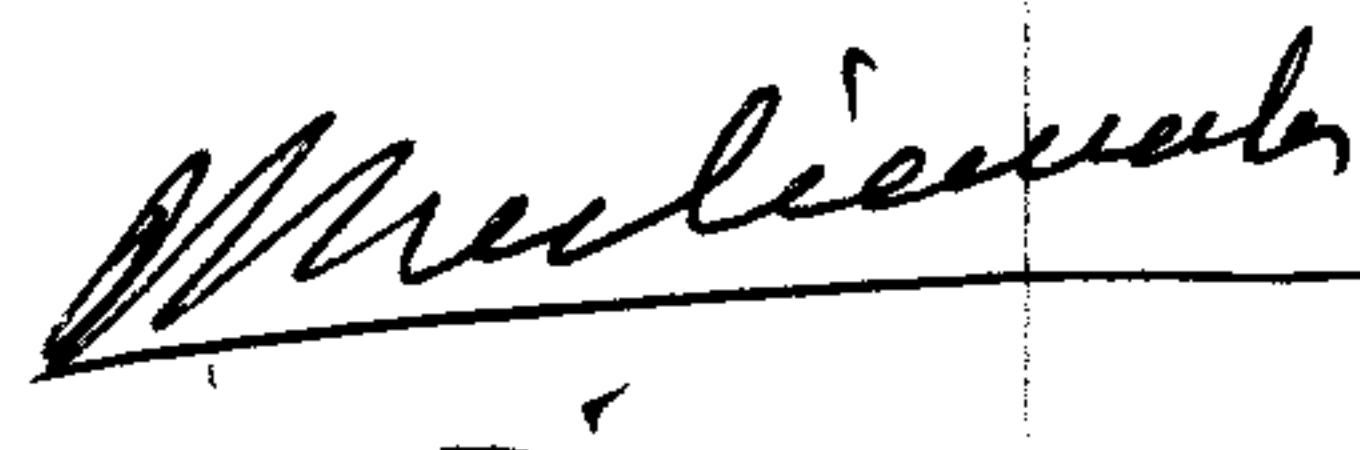
Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018**

Name of the Company: Mazda Agencies through POA
(Mr. Nimish Desai)
V/s.
Hemant Plastics & Chemicals Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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| 1. | PAVAN S. GODIAWALA | ADVOCATE | PETITIONER |  |
| 2. | Jaimin R. Dave | Advocate | Respondent | J. R. Dave |

ORDER

Learned Advocate Mr. Pavan Godiawala present for Operational Creditor/
Petitioner. Learned Advocate Mr. Jaimin Dave present for Respondent.

List the matter along with IA 8/2018 on 08.02.2018.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 22nd day of January, 2018.